

74.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

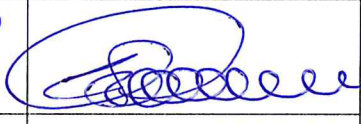
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA. No.145/252/HDB/2018 |
| NAME OF THE COMPANY | Ranjeet Estates Pvt. Ltd. |
| NAME OF THE PETITIONER(S) | Ranjeet Estates Pvt. Ltd. |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | Sec 252 |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|---|
| Vasudeva Rao Devaki | PCS | dvrao@dvrao associates.com 7989345999 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr.Vasudeva Rao.Devaki, Learned PCS for the Petitioner.
Issue notice to the RoC to submit his report. Post the case on
13.04.2018.


Member (Tech)


Member (Judl)